

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
STARRED QUESTION NO. 319
TO BE ANSWERED ON 8TH AUGUST, 2016**

Funds for Right to Education

***319. SHRI RAJENDRA AGRAWAL:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the funds requested by the States/UT Governments for the purpose of implementation of Right to Education Act (RTE), 2009;
- (b) whether the said funds were/are allocated/utilized by the respective State Governments and if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken/being taken by the Government to ensure effective implementation of the said Act ?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI PRAKASH JAVADEKAR)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 319 TO BE ANSWERED ON 8TH AUGUST, 2016 ASKED BY SHRI RAJENDRA AGRAWAL REGARDING FUNDS FOR RIGHT TO EDUCATION

(a): Sarva Shiksha Abhiyan (SSA) is the designated Centrally Sponsored Scheme for meeting the objective of the Right of Children to Free and Compulsory Education (RTE) Act, 2009. The details of funds requested/proposed by the State Governments and UT Administrations for the SSA-RTE programme in the last two years and the current year are at **Annexure I**.

(b): Allocation of outlays of the States and UTs under SSA is made on the basis of the approved Annual Work Plan and Budgets (AWP&Bs) prepared by States based on their requirements and priority. Release of funds depends on timely submission by States and UTs of the requisite documents such as utilisation certificate, progress report, audit report, etc as per the scheme guidelines and General Financial Rules. State/UT-wise details of central share released and expenditure reported by them under SSA in the last two years and the current year are at **Annexure-II**.

(c): Apart from the financial assistance provided to State Governments and UT Administrations, several initiatives have been taken up by the Central Government for effective implementation of the RTE Act, 2009 and SSA programme. Some of these are:-

- (i) Since the inception of SSA in 2001 till 31.3.2016, 3.64 lakh new elementary schools, construction of 3.11 lakh school buildings, and 18.61 lakh additional classrooms, 2.38 lakh drinking water facilities, 10.14 lakh school toilets and 19.48 lakh teacher posts have been sanctioned to States and UTs.
- (ii) Kasturba Gandhi Balika Vidyalayas (KGBVs) have been opened in Educationally Backward Blocks (EBBs) where the female rural literacy is below the national average to provide for residential upper primary schools for girls. 3609 KGBVs have been sanctioned till 31.3.2016, out of which 3599 KGBVs are operational in the country enrolling 3.64 lakh girls.
- (iii) Under Swachh Vidyalaya initiative, 4,17,796 toilets were constructed in 2,61,400 elementary and secondary government schools in a period of one year from 15.8.2014 to 15.8.2015, thus ensuring that every government school has separate functional toilets for girls and boys. With this, about 13.58 crore children in 11.08 lakh government schools have access to gender segregated toilets.
- (iv) The number of children with special needs that have been brought into the fold of education (through enrolment in formal schools, school readiness programme and through home-based education) is 23.18 lakh as per the Unified District Information System for Education (UDISE) 2014-15.

- (v) The State Governments and UT Administrations are supported on several interventions to improve teaching standards, including regular in-service teachers' training, induction training for newly recruited teachers, training of all untrained teachers to acquire professional qualifications through Open Distance Learning (ODL) mode, recruitment of additional teachers for improving pupil-teacher ratios, academic support for teachers through block and cluster resource centres, continuous and comprehensive evaluation system to equip the teacher to measure pupil performance and provide remedial action wherever required, and teacher and school grants for development of appropriate teaching-learning materials, etc.

ANNEXURE-I

ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA STARRED QUESTION NO.319 TO BE ANSWERED ON 8TH AUGUST, 2016 ASKED BY SHRI RAJENDRA AGRAWAL REGARDING FUNDS FOR RIGHT TO EDUCATION

Statement showing details of funds requested/proposed by the State Governments and UT Administrations for the SSA-RTE programme

(Rs. in lakh)				
Sl. No.	State/UT	2014-15	2015-16	2016-17
1	Andaman & Nicobar Islands	1402.96	1304.73	2267.91
2	Andhra Pradesh	487590.54	420434.43	326530.32
3	Arunachal Pradesh	59705.51	56504.04	73471.09
4	Assam	389626.75	274281.24	347243.70
5	Bihar	1252147.01	1333751.47	1827721.95
6	Chandigarh	8398.12	7707.19	7865.802
7	Chhattisgarh	295850.89	338234.83	330208.12
8	Dadar & Nagar Haveli	2721.31	2422.43	4191.27
9	Daman & Diu	1154.60	1068.60	1126.50
10	Delhi	29812.53	32671.202	36457.876
11	Goa	3257.48	3012.58	3229.65
12	Gujarat	273720.28	293658.66	336553.43
13	Haryana	155421.39	139855.56	158169.8203
14	Himachal Pradesh	62245.24	54851.46	66691.18414
15	Jammu & Kashmir	243476.00	319011.07	309855.61
16	Jharkhand	328947.63	307020.34	314433.62
17	Karnataka	302974.61	223316.82	317663.273
18	Kerala	126816.58	68432.02	72054.95
19	Lakshadweep	438.18	436.60	434.65
20	Madhya Pradesh	897255.02	804435.838	883365.385
21	Maharashtra	215102.06	361791.00	428564.87
22	Manipur	63165.89	67111.77	49079.08
23	Meghalaya	49968.83	35690.08	48679.29
24	Mizoram	29450.30	21358.73	19736.67122
25	Nagaland	40488.39	36,473.42	41,681.24
26	Odisha	403648.57	364590.70	334140.10
27	Puducherry	1239.13	1222.78	1182.21
28	Punjab	150065.50	183816.83	174169.77
29	Rajasthan	655057.60	647376.84	876911.64
30	Sikkim	14565.83	8970.74	7935.09
31	Tamil Nadu	297529.84	326207.576	746007.33
32	Telangana	364346.63	260550.77	285895.03
33	Tripura	39612.46	40172.52	44243.63
34	Uttar Pradesh	1399778.22	1762730.74	2495434.34
35	Uttarakhand	70865.02	82961.13	92928.07
36	West Bengal	673835.61	584086.95	556247.27
	Total (SSA)	9391682.52	9467523.71	11622371.76

ANNEXURE-II

ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 319 TO BE ANSWERED ON 8TH AUGUST, 2016 ASKED BY SHRI RAJENDRA AGRAWAL REGARDING FUNDS FOR RIGHT TO EDUCATION

Statement showing State/UT-wise details of central share released and expenditure reported by States/UTs under SSA

(Rs. in lakh)

Sl. No.	State/UT	2014-15		2015-16		2016-17
		Release of Central Share	Expenditure (including State Share)	Release of Central Share	Expenditure (including State Share)	Release of Central Share (as on 29.7.2016)
1	Andhra Pradesh	154566.68	220151.96	66810.81	161051.54	16034.59
2	Arunachal Pradesh	33607.83	35417.42	18179.44	29271.33	4363.06
3	Assam	97782.17	154779.39	100464.64	116527.23	24111.51
4	Bihar	216336.05	549982.34	251557.33	576225.94	270688.44
5	Chhattisgarh	92705.34	170940.10	62219.70	147751.88	57269.74
6	Goa	1310.38	2301.07	813.58	1585.81	869.11
7	Gujarat	78476.48	126367.05	61563.82	182493.43	14775.32
8	Haryana	42110.65	77111.15	34501.21	52916.29	18699.88
9	Himachal Pradesh	12547.30	22157.43	12139.13	32526.67	3500.00
10	Jammu & Kashmir	51276.51	68657.21	129980.55	182893.46	83275.43
11	Jharkhand	75775.18	130830.03	55863.31	135591.04	13407.19
12	Karnataka	66213.52	103546.41	41759.33	119636.52	10022.24
13	Kerala	21844.02	27164.26	12858.86	25832.72	3086.13
14	Madhya Pradesh	149094.91	275475.85	160197.85	212603.60	38447.49
15	Maharashtra	58288.54	119545.19	41225.28	84734.46	10000.00
16	Manipur	21465.80	23629.08	18355.46	15031.94	4405.31
17	Meghalaya	20404.51	26368.72	16626.96	21003.75	11051.55
18	Mizoram	14739.69	13034.86	9437.51	14382.25	2265.00
19	Nagaland	20568.72	15350.76	8739.53	15943.80	2600.00
20	Odisha	66695.31	137715.57	82081.65	134883.34	60349.94
21	Punjab	36215.98	64378.84	30003.82	65592.85	27086.98
22	Rajasthan	248041.55	425261.03	193462.09	425030.13	44430.90
23	Sikkim	4526.13	4819.66	4054.36	5163.87	973.05
24	Tamil Nadu	135819.79	178546.68	82111.73	141320.18	19706.82
25	Telangana	81406.88	104426.68	21776.01	68807.25	7500.00
26	Tripura	19800.13	21878.04	16956.97	19667.41	4069.62
27	Uttar Pradesh	449867.53	780113.36	505434.30	1205725.47	120674.00
28	Uttarakhand	22880.56	37138.60	22588.40	38131.67	25268.98
29	West Bengal	97240.30	250940.93	84679.41	170734.26	20323.06
30	A & N Islands	147.21	609.12	359.46	696.75	100.00
31	Chandigarh	3893.53	6436.30	3521.81	5767.69	3278.90
32	Dadra & N. Haveli	911.74	1987.09	594.91	1694.87	142.78
33	Daman & Diu	72.77	434.56	78.38	374.01	100.00
34	Delhi	6223.73	12432.94	7293.80	10328.59	1839.84
35	Lakshadweep	58.83	448.88	139.87	235.30	100.00
36	Pondicherry	100.00	607.62	583.14	561.18	139.95
	Total	2403016.25	4190986.17	2159014.41	4422718.48	924956.81

Note: Expenditure is shown above against receipts from Central release, State share release Finance Commission Award and Miscellaneous incomes if any.